Panchayats through its capacity building component. Under Rashtriya Gram Swaraj Yojana (RGSY) financial assistance is provided to the non BRGF districts for capacity building and construction of Panchayat Ghars. The e-Panchayat scheme strengthens Panchayats by e-enabling Panchayats. Panchayat Manila Evam Yuva Shakti Abhiyan (PMEYSA) focuses especially on Elected Women Representatives. Under the Panchayat Empowerment and Accountability Incentive Scheme (PEAIS) the Ministry also rewards States which devolve powers to the Panchayats.

Measures to check incidents of ATM theft

 $\dagger*186.$ SHRI RASHEED MASOOD: Will the Minister of FINANCE be pleased to state:

- (a) whether administrative and remedial measures have been taken by Government to check the increasing incidents of ATM theft;
 - (b) if so, the details thereof; and
- (c) the number of ATMs of nationalised banks and other banks looted during the past few years and the details thereof?

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM): (a) and (b) RBI has taken various measures to strengthen security arrangements to check ATM theft by advising the Banks:

- (i) To cover all ATM sites by close circuit TV (CCTV) and every ATM should have atleast two CCTVs. Further cameras installed in ATMs to be examined frequently.
- (ii) Each ATM should have glass door, however, it should not obstruct camera recording of the person entering the ATM room.
- (iii) The credentials of private security guards deployed at ATMs should be verified.
- (iv) To ensure adequate training of security staff posted at ATMs.
- (v) To install separate dial lock keys for every ATM with double lock system,
- (vi) To strictly follow instructions on the process of opening of ATM and loading of money.

[†]Original notice of the Question was received in Hindi.

- (vii) The recording of the camera installed in the ATM room should be examined frequently by banks and any security related aspect, if noticed, should be immediately shared with the concerned police authorities. A library of these recordings should also be maintained.
- (viii) To share information with the concerned police authorities.
- (ix) To maintain a visitors' register in every ATM room to monitor the movement of bank officers/employees.
- (x) To ensure sound alarm system in ATM room.
- (xi) ATM door should have a log-in system.
- (xii) ATM located in less populated/deserted areas and other ATMs where local police has advised so, should remain closed at night or shifted elsewhere.
- (xiii) Before deciding the site for a new ATM, the bank concerned should seek the opinion of the local police regarding the suitability of the site *vis-a-vis* security of the ATM.
- (xiv) Banks should ensure surprise checks of the ATMs and any laxity on part of security guard/security related aspects should be dealt with firmly.
- (xv) To disable cash retraction facility in all ATMs by 31st August, 2012.
- (xvi) Banks were advised to post, by way of operational/security measure, security guard and inspection of ATM on regular basis by bank official.
- (xvii) Banks have also been advised to enhance operational/security measures at ATM machines and ensure that each customer operates the machine in complete privacy.
- (c) RBI has informed that the total number of theft cases at ATM and amount involved in respect of Scheduled Commercial Banks are as under:—

Sl. No.	Calendar Year	Total cases reported	Amount Involved (Rs. in lakhs)
1.	2009	143	328.30
2.	2010	229	564.55
3.	2011	271	551,55
4.	2012	235	1071.15
	(upto Sep. 30th)		